

HIGH COURT OF GUJARAT
AHMEDABAD

In furtherance to the final Standard Operating Procedures [SOP] for Resumption of Physical Functioning of the High Court of Gujarat dated 10th August 2021 issued by the High Court of Gujarat, in order to facilitate smooth working thereof, the said SOP is hereby further modified as under :

1A. There shall be additional entry for vehicles of lawyers through Auditorium building, after thermal screening.

2A. Two additional Thermal Screening points at North and South Concourse have been created for the screening of all those permitted entry within the precincts of the High Court Campus and one additional Thermal Screening Point is also arranged for all the visitors, near the stair-cases of Old Kayda Bhavan Building.

Rest of the final SOP shall remain unaltered.

By the Orders of Hon'ble the Chief Justice

17th August 2021

ILC Registrar General
17/8/21